

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 165 of 2012

Dated : 6th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Powergrid Corporation of India Ltd. ...Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Ramnesh Jerath
Mr. Rohit Shukla**

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

ORDER

We have heard the Learned Counsel for the parties. Written Submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

Judgment is reserved.

**(V.J. Talwar)
Technical Member
mk/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**